

**GOVERNMENT OF INDIA  
MINISTRY OF HOME AFFAIRS**

**LOK SABHA  
UNSTARRED QUESTION NO. 3746**

**TO BE ANSWERED ON THE 21<sup>ST</sup> DECEMBER, 2021/ AGRAHAYANA 30, 1943 (SAKA)**

**VIOLATION OF FCRA RULES BY NGO**

**3746. SHRI KANUMURU RAGHU RAMA KRISHNA RAJU:**

**Will the Minister of HOME AFFAIRS be pleased to state:**

**(a) whether the Government has received any complaints against violation of Foreign Contribution Regulation Act, 1976 Rules by some NGOs in the State of Andhra Pradesh which are misusing FCRA Rules by indulging in Christian conversion by inducements, allurements and misrepresentation since 2018, if so, the details thereof; and**

**(b) the action taken by the Government against the NGOs and the steps taken to obviate such incidents in future?**

**ANSWER**

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS  
(SHRI NITYANAND RAI)**

**(a): Complaints against 18 FCRA Registered Associations of Andhra Pradesh have been received regarding alleged indulgence in conversion to christianity. The details of these complaints are attached as Annexure – I.**

**(b): The FCRA, 2010 provides a legal mechanism to deal with violation of FCRA provisions. Such mechanism includes audit of accounts of such NGO, inspection of their accounts and records, and verification of their on-field activities and so on. The FCRA certificate of such NGOs may be suspended depending upon the facts and circumstances of the case. Such violations may also lead to cancellation of the certificate. In some cases where violations of the FCRA, 2010 so warrant, the matter may be investigated as provided under Section 43 of the FCRA, 2010. Accordingly, appropriate action has been initiated in respect of above mentioned complaints, based on the facts and circumstances of each case.**

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**ANNEXURE-I**

**(Annexure to Lok Sabha Unstarred Question No. 3746 regarding “Violation of FCRA Rules by NGO” for answer on 21.12.2021)**

Details of FCRA Registered Associations of Andhra Pradesh against whom complaints have been received for their indulgment into Christian conversion by inducements, allurements and misrepresentation since 2018:-

<b>Sl. No.</b>	<b>Name of Association</b>
1.	Metropolitan Mission
2.	Swaantana Seva Samiti, A.P.
3.	Oikonomas Ministries A.P.
4.	Bikkavolu Charitable
5.	Herald of Good News Society
6.	India Rural Evangelical Fellowship
7.	Living Sacrifice Ministries
8.	Life Givers
9.	Salesian Andhra Society
10.	Diocese of Nellore Society
11.	Love-n-Care Ministries
12.	Indian Christian Ministries
13.	AMG India International
14.	Shalom Trust for Relief, Education and Mission
15.	Good Shepherd Convent
16.	Samantha Community Development and Welfare Society
17.	Harvest India
18.	Sylom Blind Center

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